

**Annexure 3**

Name of the Corporate debtor: V.G.I Pharma Private Limited  
 Date of commencement of CIRP: 03rd December 2024  
 List of creditors as on: 18th March 2025

List of Secured financial creditors (other than financial creditors belonging to any class of creditors)														
Sr.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Total amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	%voting share in CoC					
1	Omkara Assets Reconstruction Private Limited	19/12/2024	544,824,778.47	543,083,594.47	Secured	543,083,594.47	543,083,594.47		100.00	-	-	1,741,184.00	-	-
	<b>TOTAL</b>		<b>544,824,778.47</b>	<b>543,083,594.47</b>		<b>543,083,594.47</b>	<b>543,083,594.47</b>					<b>1,741,184.00</b>		

Sd/-  
**CA Kshitiz Gupta**  
 Resolution Professional of V.G.I  
 Pharma Private Limited  
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